IN THE HIGH COURT OF BOMBAY AT GOA. LD-VC-BA-99/2020

Samuel D'Souza, Presently in Colvale Jail

...Applicant.

Vs

State of Goa and anr.

...Respondents.

Shri K. Raikar, Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

Post the matter for reply on 22.12.2020.

DAMA SESHADRI NAIDU, J.

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